

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:828  
ANSWERED ON:12.11.2010  
ILLEGAL SALE OF SPERM  
Jaiswal Dr. Sanjay

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the clinics engaged in artificial reproduction have been doing illegal trade of sale-purchase of sperms and ovum in the name of surrogate mother;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to introduce law on surrogation in the country; and
- (d) if so, the time by when it is likely to be introduced?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRIS.GANDHISELVAN)

- (a) & (b): No details of clinics engaged in such type of practices State-wise is maintained.
- (c): Ministry of Health & Family Welfare is in the process of drafting a draft Assisted Reproductive Technologies (Regulation) Bill & Rules – 2010 in consultation with Ministry of Law and Justice, which deals with some issues to surrogacy.
- (d): No time frame for introduction of the bill can be fixed.